

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT JUDGES - Postings of Principal District Judges & Promotions, Transfers and Postings of District Judges - ORDERS - ISSUED.

ROC.NO.747/2022-B.SPL.

NOTIFICATION NO.751-B.SPL.

DATED:07.11.2022.

READ:

1. High Court's Notification No.580-B.Spl., dated 03.12.2020.
2. G.O.Ms.No.38, Law (L.A & J - SC.F) Department, dated 31.08.2021.
3. High Court's Notification No.600-B.Spl., dated 23.09.2021.
4. G.O.Ms.No.51, Law (L.A & J-SC.F) Department, dated 13.10.2022.
5. High Court's Notification No.368-B.Spl., dated 11.03.2022.
6. High Court's Notification No.458-B.Spl., dated 06.05.2022.
7. G.O.Ms.No.59, Law (L.A & J - SC.F) Department, dated 28.10.2022

The High Court made the following Promotions, Transfers and Postings of District Judges:-

The District Judges mentioned in column No.2 are posted at/in the stations/courts mentioned in column No.3 of the corresponding row. Further, the Senior Civil Judges, mentioned in Column Number 2 who are appointed as District Judges (Entry Level) by promotion under 65% quota for the years 2020 and 2022 vide G.O.Ms.Nos.38 and 59, Law (L.A & J - SC.F) Department, dated 31.08.2022 and 28.10.2022 respectively, are transferred and posted in the courts mentioned against their names in Column Number 3. Further, all the officers mentioned in column number 2 are directed to handover charge of their post and also the post(s) which they have been holding in full additional charge, to the officers mentioned in Column Number. 4 of the corresponding row and they shall get themselves relieved and proceed to their new stations and take charge of their post and also the post(s) which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI JUNAID AHMED MOULANA, Chairman, Industrial Tribunal-Cum- Presiding Officer, Labour Court, Guntur.	Principal District Judge, Srikakulam Vice Sri G.Gopi Transferred.	I Additional District and Sessions Judge, Guntur.	I Additional District Judge, Srikakulam.
2.	SRI G.GOPI, Principal District Judge, Srikakulam.	Principal District Judge, Visakhapatnam. (Post kept vacant)	I Additional District Judge, Srikakulam.	II Additional District and Sessions Judge, Visakhapatnam.
3.	SRI N.SRINIVASARAO, I Additional District and Sessions Judge, West Godavari at Eluru.	Principal District Judge, Kurnool. (Post kept vacant)	Judge, Family Court-Cum-VII Additional District Judge, Eluru,	I Additional District Judge, Kurnool.
4.	SMT. G.SRIDEVI, Metropolitan Sessions Judge-Cum-I Additional District Judge, Visakhapatnam.	Chairman, Sales Appellate Tribunal, Visakhapatnam. (Post kept vacant)	II Additional District and Sessions Judge, Visakhapatnam.	Shall assume charge as Chairman, Sales Tax Tribunal, which post she is holding charge.
5.	SRI M.SUNEEL KUMAR, Chief Metropolitan Magistrate, Vijayawada, Krishna District	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-VIII Additional District Judge, Eluru. (Post kept vacant)	I Additional Chief Metropolitan Magistrate, Vijayawada.	Judge, Family Court-VII Additional District Judge, Eluru.

6.	SRI P.PANDURANGA REDDY, Principal Senior Civil Judge, Kurnool.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-VI Additional District Judge, Kurnool. (Post kept vacant)	Additional Senior Civil Judge, Kurnool.	III Additional District and Sessions Judge, Kurnool.
7.	SRI S.M.PHANI KUMAR, Prl. Senior Civil Judge, Visakhapatnam.	X Additional District and Sessions Judge, Anakapalle, Visakhapatnam District. (Post kept vacant)	I Additional Senior Civil Judge, Visakhapatnam.	Special Judge for trial of Offences under the POCSO Act, Visakhapatnam.
8.	SRI S.KRISHNAN KUTTY, Prl. Senior Civil Judge, Kadapa.	V Additional District and Sessions Judge, Rayachoti, Kadapa District.(Post kept vacant).	Additional Senior Civil Judge, Kadapa.	Judge, Family Court-Cum-VI Additional District Judge, Kadapa.
9.	SMT. L.THEJOVATHI, Senior Civil Judge, Gooty, Ananthapuramu District.	III Additional District and Sessions Judge, Nellore. (Post kept vacant)	Additional Senior Civil Judge, Ananthapuramu.	Special Judge for Trial of offences under SCs and STs (POA) Act-Cum-V Additional District Judge, Nellore.
10.	SMT. M.MEENA DEVI, Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District.	Judge, Family Court - Cum-III Additional District and Sessions Judge, Vizianagaram. VICE Smt. K.Radha Ratnam transferred	Additional Senior Civil Judge -cum- VIII Additional Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District.	Smt. K.Radha Ratnam
11.	On relief Smt.k.Radha Ratnam, Judge, Family Court - Cum-III Additional District and Sessions Judge, Vizianagaram.	I Additional District and Sessions Judge, Vizianagaram. (Post kept vacant)	--	Shall assume charge as I Additional District and Sessions Judge, Vizianagaram , which post she is holding Full additional charge.

12.	SRI M.HARI NARARYANA, II Additional Senior Civil Judge, Vijayawada, Krishna District.	Chairman, LRAT-Cum- IV Additional District Judge, Kakinada, East Godavari District VICE Smt.P.Kamala Devi transferred	III Additional Senior Civil Judge, Vijayawada, Krishna District	Smt.P.Kamala Devi
13.	On relief Smt.P.Kamala Devi, Chairman, LRAT-Cum- IV Additional District Judge, Kakinada, East Godavari District.	III Additional District and Sessions Judge, Kakinada, East Godavari District. (Post kept vacant)	--	Shall assume charge as III Additional District and Sessions Judge, Kakinada , which post she is holding full additional charge.
14.	SRI M.RAMAKRISHNAM RAJU, Senior Civil Judge, Atmakur, Nellore District.	Judge, Family Court- Cum-VII Additional District Judge, Eluru, VICE Smt.P.Manga Kumari transferred.	Senior Civil Judge, Kovur, Nellore District.	Smt.P.Manga Kumari.
15.	On Relief Smt.P.Manga Kumari, Judge, Family Court- Cum-VII Additional District Judge, Eluru.	I Additional District Judge, Eluru VICE Sri N.Srinivasa Rao transferred.	--	Shall assume charge as I Additional District and Sessions Judge ,Eluru, which post she is holding full additional charge.
16.	SMT. A.NAGA SAILAJA, Senior Civil Judge, Tanuku, West Godavari District.	XV Additional District and Sessions Judge, Nuzvid, Krishna District. (Post kept vacant)	Senior Civil Judge, Tadepallegudem, West Godavari District.	XI Additional District and Sessions Judge, Gudiwada, Krishna District.

17.	SMT. MALLIPEDDI SOBHA RANI, II Additional Senior Civil Judge, Nandyal, Kurnool District.	IV Additional District and Sessions Judge-Cum-Special Court for trial of Offences against Women, Ananthapuramu. (Post kept vacant)	Principal Senior Civil Judge, Nandyal, Kurnool District.	Judge, Family Court-Cum-VII Additional District, Ananthapuramu.
18.	SRI P.GOVARDHAN, VII Additional Senior Civil Judge, Visakhapatnam.	XII Additional District and Sessions Judge, Visakhapatnam. (Post kept vacant)	VI Additional Senior Civil Judge, Visakhapatnam.	VII Additional District and Sessions Judge, Visakhapatnam.
19.	SMT. SUNKARA SRIDEVI, Prl. Senior Civil Judge, Narsaraopeta, Guntur District.	VIII Additional District and Sessions Judge, Chittoor. (Post kept vacant)	Additional Senior Civil Judge, Narsaraopeta, Guntur District.	IX Additional District and Sessions Judge, Chittoor.
20.	SMT. P.J.SUDHA, Senior Civil Judge, Razole, East Godavari District.	II Additional District and Sessions Judge, Adoni, Kurnool District (Post kept vacant)	Senior Civil Judge, Kothapeta, East Godavari District.	VII Additional District Judge-Cum- Special Judge for trial of Offences against Women, Kurnool.
21.	SRI K.SRINIVASA RAO, Prl. Senior Civil Judge, Machilipatnam, Krishna District.	IV Additional District and Sessions Judge, Nellore.	Additional Senior Civil Judge, Machilipatnam, Krishna District.	Special Judge for Trial of Offences against Women-Cum- VIII Additional District Judge, Nellore.
22.	MISS. KAMPALLE SAILAJA, Senior Civil Judge, Rayachoti, Kadapa District.	II Additional District and Sessions Judge, Hindupur, Ananthapuram District. (Post kept vacant)	Additional Senior Civil Judge, Kadapa.	Judge, Family Court-Cum-VII Additional District, Ananthapuramu.

23.	SRI S.DAMODAR RAO, Senior Civil Judge, Nuzvid, Krishna District.	II Additional District Judge, Parvathipuram, Vizianagaram District. VICE Sri CH.Rajagopala Rao transferred.	Principal Senior Civil Judge, Gudivada, Krishna District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- Cum-IV Additional District and Sessions Judge, Vizianagaram.
24.	On relief SRI CH.RAJAGOPALA RAO, II Additional District Judge, Parvathipuram, Vizianagaram District.	Judge, Family Court - Cum-XI Additional District and Sessions Judge, Rajamahendravaram.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- Cum-IV Additional District and Sessions Judge, Vizianagaram.	VIII Additional District and Sessions Judge- Cum- Special Judge for Trial of offences against Women, Rajahmundry.
25.	SMT. V.A.L.SATYAVATHI, VI Additional District and Sessions Judge, Guntur.	II Additional District and Sessions Judge, Guntur.	V Additional District and Sessions Judge- Cum-Special Judge for trial of Offences against Women, Guntur.	III Additional District and Sessions Judge, Guntur.
26.	SRI P.KESAVACHARYULU, XIII Additional District and Sessions Judge, Gazuwaka, Visakhapatnam.	Special Judge for trial and disposal of commercial disputes, Visakhapatnam. (Post kept vacant.	Special Judge for trial of Offences under the POCSO Act, Visakhapatnam.	III Additional District and Sessions Judge- Cum- Special Judge for SPE and ACB Cases, Visakhapatnam.
27.	SRI V.S.S.SRINIVASA SARMA, IV Additional District and Sessions Judge, Tanuku, West Godavari District.	Special Judge for trial and disposal of commercial disputes, Vijayawada. (Post kept vacant).	IX Additional District and Sessions Judge, Kovvur, West Godavari District.	Special Judge for trial of Criminal Cases relating to elected MPs and MLAs of the State Andhra Pradesh, Vijayawada.

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, and also the post(s) for which the officers are holding full additional charge, till the substitute posted takes charge.

- NOTE:
1. All the officers shall get themselves relieved and join in their new post **on or before 21.11.2022, without fail.**
 2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Prl. District and Sessions Judge concerned shall make alternative arrangements, intimating the same to the High Court for information.
 4. All the officers who are under orders of promotion/transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 5. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

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07.11.22
REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships for kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.

7. THE PRL. DISTRICT JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.

8. THE I ADDITIONAL SESSIONS JUDGES

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.

9. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.

10. THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub Treasury Officers)

Ananthapuramu, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram, Eluru.

11. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Judicature, Hyderabad